

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE PRODUCTION
RAJYA SABHA
UNSTARRED QUESTION NO.2266
TO BE ANSWERED ON 9th August, 2021

ASSETS OF BEML

2266 DR. V. SIVADASAN:

Will the Minister of Defence be pleased to state:

- (a) the total market value of Bharat Earth Movers Limited (BEML) assets according to Central Government, including premises, buildings, machinery, technology and work experience;
- (b) whether Central Government has taken permission of State government regarding privatization since the land of BEML, Palakkad has been given to Central Government by Kerala State Government on lease;
- (c) whether Central Government had any talk with Kerala State Government regarding the privatization of BEML, if so, details thereof;
- (d) whether companies were selected for next stage after the announcement of 'Expression of Interest' in connection with BEML privatization; and
- (e) if so, details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF DEFENCE
SHRI AJAY BHATT

- (a) Land and other assets have not been revalued by BEML, however, Book Value of Land and other assets of BEML as on 31.03.2021 is ` 583.84 Cr.
- (b) No, Sir. NITI Aayog after taking into consideration all aspects of the matter has recommended for Disinvestment through Strategic Sale.
- (c) No, Sir.
- (d) Expressions of Interest (EOIs) have been received from bidders by the Transaction Adviser. As per the extant process, the identity of bidders submitting EOIs as well as those qualified for the next stage is not disclosed till the transaction is completed.
- (e) In view of the above, not applicable.
